

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1836  
ANSWERED ON:01.12.2009  
DISCRIMINATION AGAINST PEOPLE FROM NORTH EAST  
Panda Shri Baijayant

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether any study with regard to discrimination against people from NE region has been conducted in the National Capital Territory of Delhi;
- (b) if so, the details thereof and outcome of the study;
- (c) if so, the total number of such cases reported/registered and action taken in such cases during the last one year and the current year, crime-wise; and
- (d) the steps taken by the Government to curb such incidents in the future?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (b): No, Madam. Government is not aware of any study conducted with regard to discrimination against people from NE region.
- (c) to (d): The details of cases registered and action taken by the police are given below:-

	2008	2009 (up to 31.01.09)
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Crime Heads	Cases reported	Cases Solved	Present Position	Cases reported	Cases Solved	Present Position
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Murder	2	2	2-PT	3	3	2-PT1-PI
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Rape	1	1	1-PT	4	4	2-PT2-Cancelled
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Robbery	-	-	-	1	1	1-PT
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Molestation	4	4	4-PT	7	5	3-PT4-PI
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Kidnapping	-	-	-	2	2	2-PT
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Snatching	-	-	-	1	-	1-Untraced
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Riot	1	1	1-PT	-	-	-
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Accidents	-	-	-	1-	-	1-PI
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Misc.	1	1	1-PT	-	-	-
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PT- PENDING TRIAL PI- PENDING INVESTIGATION

Delhi Police has chalked out a detailed action plan to curb such incidents in the future. A detailed Standing Order No. 383/2009 has been issued in this regard. The three Nodal Officers i.e. DCP/North for the Northern Range, DCP/South District for the Southern Range and New Delhi District and DCP/East District for the Trans Yamuna area nominated in the Standing Order hold periodic meetings with the residents/students from the North Eastern region, and redress the grievances raised in such meetings.

In addition to the above, meetings are also convened by SHOs in respect of persons residing in their jurisdiction to reach out to the residents from the North-Eastern region and address the problems and issues raised by them.

All SDPOs and SHOs have been directed to give a patient hearing and address the grievances of the residents of North-Eastern states as and when these are reported. They have also been directed to hold meetings with them and take prompt appropriate action on their complaints/grievances.

Detailed instructions have been issued to sensitize the staff of the PCR vans and Police Stations so as to make them more sensitive and empathetic towards the problems and grievances of people from the North-Eastern region residing in Delhi.